

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 3439/2014

S.B AGARWAL

Petitioner(s)

VERSUS

U.P STATE INDUSTRIAL DEV. CORP. LTD &ORS

Respondent(s)

Date : 04/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms. Samridhi Kapur, Adv.
Mr. Krishna Kumar ,Adv.

For Respondent(s)

Ms. Ananya Pandey, Adv.
Mr. Yash Pal Dhingra ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Six weeks' time is granted to the learned counsel for
respondent Nos.1 to 3 to file counter affidavit, as complete
set of the pleadings have been received by him.

List again on 2.9.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.07.08
13:11:11 IST
Reason: